

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 103**  
**(IB)-1111(PB)/2019**

**IN THE MATTER OF:**

Apurava Kalia (HUF)

.... Applicant/petitioner

v.

M/s. Sunshine Trade Tower Pvt. Ltd.

.... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 23.05.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the Petitioner

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For the Respondent(s):

Mr. Dhruv Mohan & Mr. Sanjeev Mahajan, Advs.

**ORDER**

For order see, CP. No. (IB)-1028(PB)/2019.

23.05.2019  
Ritu Sharma